Indian Export Organisations, New Delhi, for the year 1989-90, together with the Auditor's Report on the Accounts

(ii) Review by Government on the working of the Federation.

[Placed in Library. *See* No. LT-1699/ 91 lor (i) and (ii)]

II. A copy each (in English and Hindi) of the Ministry of Law and Justice (Department of Justice) Notification G. S. R. No. 979(E) dated the 18th December, 1990, publishing the Supreme Court Judges (Travelling Allowance) Amendment Rules, 1990, under subsection (3) of section 24, of the Supreme Court Judges (Conditions of Service) Act, 1958 [Placed in Library. *See* No.

noo/'U].

Relevant document, telex messages and circulars, regarding unjust enrichment involved fn Customs and Excise Refunds.

SHRI YASHWANT SINHA. Madam, I lay on the Table a copy each (in English and Hindi) of the relevant documents, telex messages and circulars regarding Unjust Enrichment involved in Customs and Excise Refunds in pursuance of the assu-ranee gn'en by the then Finance Minister on the 7th September, 1990, while making a Statement on the said refunds. [Placed - in Library. *See* No. LT-1701 to 1703/91]

Report !(nd Accounts (1989-90) of the National Handloom Development Corporation Limited, Lucknow and related papers

व ज तथा खाद्य प्रसंस्करण उद्योग मंद्री (जी हुकुम्रवेव नारायण यादव) : महोदया, मैं कंपनी ग्रधिनियम, 1956 की धारा 619क की उप-धारा (1) के. ग्रधीन निम्नलिखित पत्नों की एक-एक प्रति (ग्रंग्रेजी तथा हिन्दी में) समा पटल पर रखता हं :--

(i) 1989–90 के वर्ष के लिये राष्ट्रीय हथकरघा विकास निगम लिमिटेड, लखनऊ का सातवां वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखा परीक्षकों के प्रतिवेदन तथा उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित ।

on the Table

(ii) निगम के कार्यकरण की सर-कार द्वारा समीक्षा ।

[पुस्तकालय में रखी गई (i) और (ii) के लिए देखिए संख्या एल उटी०— 1925/91]

I. Report and Accounts (1989-90) of the Metal Scrap Trade Corporation Limited, Calcutta and related papers.

- II. Report and Accounts (1989. 90) of the Hindustan Copper Limited Calcutta and related papers.
- III. Report and Accounts (1989-90) of the National Mineral Development Corporation Limited, Hyderabad and related papers
- IV. Report and Accounts (1989-90 of the Vijayanagar Steel Limited, Bangalore and related papers.
- V. Report and Accounts (1989-90) of the Neelachal Ispat Nigain Limited, Bhubaneswar and related papers.
- VI. Report and Accounts (1989-90) of the Spouge Iron India Limited, Hyderabad . and related papers.
 - VII. Report and Accounts (1989-90) of the Hindustan Zinc Limited, Udaipur and related papers.
- VIII. Report and Accounts (1989-90) of of the Export Import Bank of Limited, Nagpur and related papers.

IX. Report and Accounts (1989-90) of Bharat Gold Mines Limited, Qorgaum (Karnataka) and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRi BASAVARAJ PATIL): Madam, I lay on the Table, tinder sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English, and Hindi) of the following papers:

(i) (a) Tewerity-fifth Annua] Report and Accounts of the Metal Scrap Trade Corporation Limited Calcutta, for the year 1989-90, together with the Auditort

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[Shri Basavaraj Patil]

Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. *See* No. LT-1712/ 91 for (a) and (b)]

(ii) (a) Annual Report and Accounts of the Hindustan Copper Limited, Calcutta, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon,

(b) Review by Government on the working of the Company.

[Placed in Library. *See* No. LT-1710/ 91 for (a) and (b)]

(iii) (a) Thirty-second Annual Report and Accounts of the National Mineral Development Corporation Limited, Hyderabad for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. *See* No, LT-1711/ SI for (a) and (b)]

(iv) (a) Seventh Annual Report and Accounts of the Vijayanagar Steel Limited, Bangalore, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Revie_{w} by Government on the working of the Company.

[Placed in Library. *See* No. LT-1707/91 for (a) and (b)]

(v) (a) Eighth Annual Report and Accounts of the Neelachal Ispat Nigam Limited, Bhubaneswar, for the year 1989- 50_i together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Nigam. [Placed in Library. *See No.* LT-1728/

on the Table

91 for (a) and (b)]

(vi) (a) Fifteenth Annual Report and Accounts Of the Sponge Iron India Limited, Hyderabad, for the year 1989-90, together with the Auditors' Report ' on the Accounts and the comments of . the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-1709/ 91 for (a) and (b)]

(vii) (a) Twenty-fourth Annual Report-""^ and Accounts of the Hindustan Zinc Limited, Udaipur, for the year 1989-90 together with the Auditors' Repoit on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-1705/ 91 for (a) and (b)].

(viii) (a) Eighteenth Annual Report and Accounts of the Mineral Exploration Corporation Limited, Nagpur, for the year 1989-90, together with th>—* Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-1704/ 91 for (a) and (b)]

(ix) (a) Eighteenth Annual Report and Accounts of the Bharat Gold Mines Limited, Oorgaum (Karnataka) for the year 1989-90, together with the Auditors' Report on the Accounts and the" comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. *See* No LT-1706/ 91 for (a) and (b)],